

**GOVERNMENT OF INDIA
MINISTRY OF HOME AFFAIRS**

**LOK SABHA
UNSTARRED QUESTION NO. 4599**

TO BE ANSWERED ON THE 8TH JANUARY, 2019/ PAUSHA 18, 1940 (SAKA)

INVESTIGATION INTO CASES OF SEXUAL OFFENCES

4599. ADV. JOICE GEORGE:

Will the Minister of HOME AFFAIRS be pleased to state:

(a) whether the Government has launched India's National Database of Sexual Offenders (NDSO) recently;

(b) if so, the details thereof;

(c) whether this will help law enforcement agencies for effectively tracking and investigating cases of sexual offences;

(d) if so, the details thereof; and

(e) whether this initiative has been taken up under the National Mission for Safety of Women and if so, the details thereof?

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS
(SHRI HANSRAJ GANGARAM AHIR)**

(a) to (e): Yes, Madam. As a part of the initiatives for Safety of Women, the Ministry of Home Affairs has launched the National Database on Sexual Offenders (NDSO) on 20th September 2018. This online facility is exclusively for the use of law enforcement agencies having access to Inter- operable Criminal Justice System (ICJS). As on 28th December 2018, the NDSO has 4,93,778 records of offenders involved in sexual offences like rape, gang rape, eve teasing, stalking, child abuse etc.
